

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'E', NEW DELHI**

Before Dr. B. R. R. Kumar, Accountant Member

Sh. Yogesh Kumar US, Judicial Member

**ITA Nos. 1842 to 1846/Del/2021
Asstt. Years: 2012-13 to 2015-16**

DCIT, Central Circle-31, New Delhi	Vs	M/s. NV International Pvt. Ltd., 10 th Floor, Vandana Building, 11, Tolstoy Marg, Connaught Place, New Delhi-110001
(APPELLANT)		(RESPONDENT)
PAN No. AAACN3085B		

CORRIGENDUM

The cause title of the said order reads as under:

**ITA Nos. 1842 to 1846/Del/2021
Asstt. Years: 2012-13 to 2015-16**

DCIT, Central Circle-31, New Delhi	Vs	M/s. NV International Pvt. Ltd., 10 th Floor, Vandana Building, 11, Tolstoy Marg, Connaught Place, New Delhi-110001
(APPELLANT)		(RESPONDENT)
PAN No. AAACN3085B		

2. Henceforth, the cause title of the said order shall read as under:

**ITA Nos. 1842 to 1844/Del/2021
Asstt. Years: 2012-13, 2013-14 & 2015-16**

DCIT, Central Circle-31, New Delhi	Vs	M/s. NV International Pvt. Ltd., 10 th Floor, Vandana Building, 11, Tolstoy Marg, Connaught Place, New Delhi-110001
(APPELLANT)		(RESPONDENT)
PAN No. AAACN3085B		

**ITA Nos. 1845 & 1846/Del/2021
Asstt. Years: 2012-13 & 2013-14**

DCIT, Central Circle-31, New Delhi	Vs	M/s. NV Holding (India) Pvt. Ltd., 10 th Floor, Vandana Building, 11, Tolstoy Marg, Connaught Place, New Delhi-110001
(APPELLANT)		(RESPONDENT)
PAN No. AADCN2274M		

Sd/-
(Yogesh Kumar US)
Judicial Member

Sd/-
(Dr. B. R. R. Kumar)
Accountant Member

Dated: 16/07/2024
Subodh Kumar, Sr. PS